## MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING SEPTEMBER 2019 (data as on 07.10.2019)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	12	8	370
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	101	97	3086
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	7	2	805
BONDED LABOUR (Inc. Code 601)	6	18	1124
CHILDREN (Inc. Code 100-117)	94	99	722
WOMEN (Inc. Code 1300-1316)	531	482	2911
SC/ST/OBC (Inc. Code 1900-1909)	234	210	822
OTHERS	5074	4695	11542
TOTAL	6059	5611	21382

## **SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of September 2019**

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	6	9	171
Human Rights Defenders	21	5	134

## Cases where NHRC recommended Monetary relief during the month of September 2019

	No of Cases	Amount
Nature of incident		recommended
		(in Rs.)
CHILDREN	2	400000
SEXUAL HARASSMENT/UNNATURAL OFFENCE	1	200000
MALFUNCTIONING OF MEDICAL PROFESSIONALS	1	200000
CUSTODIAL DEATH (Judicial)	10	3250000
ATTEMPTED MURDER	1	1200000
FAILURE IN TAKING LAWFUL ACTION	2	350000
ILLEGAL ARREST	1	50000
ABDUCTION, RAPE AND MURDER	1	200000
SEXUAL HARASSMENT AT WORKPLACE (GOVT.OFFICES)	1	25000
INACTION BY THE STATE GOVERNMENT/CENTRAL	3	650000
GOVT.OFFICIALS		
ATROCITIES BY	1	200000
CUSTOM/EXCISE/ENFORCEMENT/FOREST/INCOME-TAX Deptt.,		
etc.OF CENTRAL/STATE Govts.		
TOTAL	24	6725000